CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH KOLKATA



OA. 350/8/2017

Date of order: 22.02.2021

Present

:Hon'ble Ms. Bidisha Banerjee, Judicial Member Hon'ble Dr. Nandita Chatterjee, Administrative Member

OM PRAKASH VS. FOREST

For the Applicant

: Mr. A. Sarkar, Counsel

For the Respondents

: None

ORDER (Oral)

Per Ms. Bidisha Baneriee, JM:

Mr. A. Sarkar, Id. Counsel appears on behalf of the applicant submits that the applicant wishes to withdraw the present OA as he does not want to pursue the matter any further.

- 2. Accordingly, the OA is disposed as withdrawn.
- 3. Memo of withdrawal is taken on record.

(Dr. Nandita Chatterjee) Member (A) (Bidisha Banerjee) Member (J)

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